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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	For Hearing	397 / 398	Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publi- cations Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M. SUNIL RANA Ph: 9884827646	Respondents 2 to 4	
2.	Priyanka .M.P.	P. Petitioner	
3.	Rashmi Jindal	Respondent No. 1	

ORDER

Counsel for Petitioner is present. Counsel for Respondents are also present. Counsel for R1 of the Company requested time to submit Accounts in respect of the expenditure of Rs 8.4 crores. Therefore, matter is list it on 23/10/2017.


Member (T)


Member (J)